

Annexure – A
Dated: 19.06.2020

The following Complaints/Public Grievances are found to be not in conformity with NGT (Practice & Procedure) Rule, 2011, under NGT Act 2010. (June. 2020)

S. No.	Dy.No. / Receipt No.	Date	Name & Address
1.	Email 1703/LP/2020 09.06.2020	07.06.2020	Anil Kumar Chadha anilkumarchadha2015@gmail.com
2.	Email 1704/LP/2020 09.06.2020	07.06.2020	The Whistle Blower thewhistlebloer@gmail.com
3.	Email 1705/LP/2020 09.06.2020	08.06.2020	Radha Kant Singh advocateradhakantsingh@gmail.com
4.	1727/R&I/dtd 09.06.2020 1723/LP/2020 09.06.2020	13.05.2020	Mango Lal S/o Late Shree Banwari Lal R/o RZ-8, Block-A-1, Dharma-Pura Extn. Najafgarh New Delhi – 110043 Phone No. 9811746078
5.	1728/R&I/dtd 09.06.2020 1724/LP/2020 09.06.2020	27.05.2020	M/S Ajay Pradus Ajay Kumar V.P.O. Basantpur, Tehsil Sarkaghat, Distt. Mandi, H.P. - 175042
6.	Email 1726/LP/2020 11.06.2020	09.06.2020	Ashish Verma. vermashish7@gmail.com
7.	Email 1727/LP/2020 11.06.2020	09.06.2020	Ankur Malik ankurmalik692@gmail.com
8.	Email 1729/LP/2020 11.06.2020	09.06.2020	Anil Kumar Chadha anilkumarchadha2015@gmail.com
9.	Email 1730/LP/2020 11.06.2020	09.06.2020	Brajesh Jaiswal brajeshjaiswalb123@gmail.com
10.	1730/R&I/dtd 10.06.2020 1742/LP/2020 11.06.2020	01.06.2020	Asharaf S/o Farukh Vill. Haidarnagar Nagola, Tehsil & Distt. Hapur, U.P. – 245101
11.	1729/R&I/dtd 10.06.2020 1743/LP/2020 11.06.2020	Nil	Satyender Singh (Chairman) Utthan Samiti BE – 243, G.F. Avantika, Ghaziabad, U.P. – 201002 Mobile No. 9818697406

12.	1735/R&I/dtd 10.06.2020 1744/LP/2020 11.06.2020	01.06.2020	V. Chandran (Advocate) #II – 387, 1 st Main, 4 th Street, Society Colony, Madanapalle – 517325, Chittoor Distt. A.P. Mobile No. 9701427404
13.	1734/R&I/dtd 10.06.2020 1745/LP/2020 11.06.2020	Nil	Vikas Thakur 46, Shakarpur Khas, Delhi – 110092 Mobile No. 9643741944
14.	Email 1748/LP/2020 12.06.2020	11.06.2020	Lalit Sharma ls17675@gmail.com
15.	Email 1762/LP/2020 12.06.2020	12.06.2020	Rohit Singh rohitsingh977@gmail.com
16.	Email 1764/LP/2020 12.06.2020	12.06.2020	Jambaiah K S Sultanpur jambu2889@gmail.com
17.	1766/R&I/dtd 16.06.2020 1788/LP/2020 16.06.2020	24.05.2020	Kamal Singh Bhimawala
18.	1760/R&I/dtd 10.06.2020 1789/LP/2020 16.06.2020	05.06.2020	R. S. Kapkoti Convenor, Save Saryu Campaign, Kapkot, Distt. Bageshwar, Uttarakhand – 263632
19.	1765 /R&I/dtd 16.06.2020 1794/LP/2020 16.06.2020	08.06.2020	Manish Aggarwal 261, Prabhavi CGHS, Plot No. 29B, Sector 10, Dwarka, Delhi – 110075
20.	1785 /R&I/dtd 16.06.2020 1795/LP/2020 17.06.2020	08.06.2020	V. Chandran (Advocate) #II – 387, 1 st Main, 4 th Street, Society Colony, Madanapalle – 517325, Chittoor Distt. A.P. Mobile No. 9701427404
21.	1742 /R&I/dtd 12.06.2020 1796/LP/2020 17.06.2020	04.06.2020	Dharmender Dalal S/o Chander Singh Dalal H.No. 305/10 HBC, Faridabad, Haryana
22.	1743 /R&I/dtd 12.06.2020 1797/LP/2020 17.06.2020	Nil	Omprakash and Others Village Sathrapur, P.O. Rajau Paraspur, Tehsil Faridpur, Distt. Bareilly, U.P.
23.	1741 /R&I/dtd 12.06.2020 1798/LP/2020 17.06.2020	Nil	Ranbir Singh Himachal Small Scale Udyog Association C/o Mehta Bajri Company, Behind Truck Union, Vill. Sirat, Tehsil Indora, Distt. Kangra, H.P. - 176401

M. S. Dalal
23/6/2020
(Assistant Registrar)

National Green Tribunal